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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.116/BB/2017	-	For compliance of objections	Rule-6 of IB	M.G. Mohan Kumar Vs American Road Technology & Road Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	ADITYA PATEL 9535195605	Respondent	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. She has filed objections. For hearing as a last chance list it on 11/01/2018.


Member (T)


Member (J)